



**OFFICE OF THE CHAIRMAN DISTRICT LEGAL  
SERVICES AUTHORITY**

**(PR. DISTRICT & SESSIONS JUDGE) BUDGAM**

***NOTIFICATION***

A Lok Adalat is being organized by District Legal Services Authority Budgam at District Court Complex Budgam on 12th of December 2020 at 10:30 a.m., wherein cases pertaining to Motor Accident Claims, Criminal Compoundable Cases, Bank Recovery Cases, Electricity Dues, Criminal Compoundable Offences, Traffic Challans including Pre-Litigation Cases and other public utility services shall be taken up for adjudication. Anybody interested to settle their claims/cases shall approach the concerned courts at District Court Complex Budgam by or before 4<sup>th</sup> December 2020. In the said lokadalat cases from the Courts of Sessions Court Budgam, Chief Judicial Magistrate/Sub Judge Budgam, Spl. Mobile Magistrate Budgam & JMIC Budgam will be taken up. All the Concerned Judicial Officers are informed to prepare a list of cases to be taken up before the said LokAdalat and submit the same to the District Legal Services Authority Budgam by or before 4<sup>th</sup> of December 2020, strictly by following the SOPs for prevent the spread of covid -19.

**Chairman**  
**District Legal Services Authority**  
**(Pr. District & Sessions Judge)**  
**Budgam**

**Copy to:-**

1. Chief Judicial Magistrate Budgam;
2. Spl. Mobile Magistrate Budgam;
3. Munsiff/JMIC Budgam;
- .....for information.
4. Cluster Head J&K Bank for information & compliance.

**No: - DLSA/BDM/2020/205**

**Dated: 18-11-2020**